NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/129/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s Naargo Industries Private Limited & 7 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Saivihai pur Cilaivishnu

Counsel Nov

Peritu

2 H. KARTHIK SETHADRI

Courd for Respondat

ORDER

Counsel for petitioner present. Counsel for respondents present and reported ready for making submissions. Counsel for petitioner prayed time for making submissions stating that the senior counsel could not attend before the Tribunal today as he is held up at the High Court of Madras. Time extended finally at request. Put up on 07.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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